

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 2349  
TO BE ANSWERED ON 08.07.2019

**Disability Quota in Universities**

**2349. SHRI SYED IMTIAZ JALEEL:  
SHRI ASADUDDIN OWAISI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the minimum quota for persons with disability in Universities and institutions of higher education including Indian Institutes of Management (IIMs) and Indian Institutes of Technology (IITs) etc.;

(b) whether 32 of the country's top Universities and Institutions have failed to accommodate disabled students under this quota;

(c) if so, the details and the reasons therefor;

(d) whether Government has issued any directions to all the Universities and higher educational institutions to fill up the quota of disabled students;

(e) if so, the details thereof; and

(f) whether the Government proposes to amend the 1995 Act to relax norms to enable such students to get admissions in these institutions along with the steps being taken by the Government in this regard?

**ANSWER**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a): The Government has enacted the Rights of Persons with Disabilities Act, 2016 (RPwD Act, 2016) which has come into force with effect from 19.04.2017. As per Section 32 of the RPwD Act, 2016, it is mandatory for all Government institutions of higher education and other higher education institutions receiving aid from the Government to earmark five percent of seats for persons with benchmark disabilities. These provisions are also followed over the educational institutions like CUs, IITs, IIITs, NITs.

(b) & (c): The University Grants Commission (UGC) has informed that enrollment of students with PwDs is being done. As on 01.04.2019, 3064 students were enrolled in 40 Central Universities under Persons with Disabilities category. Further, the UGC has not received any complaint in respect of Central Universities for denial of admission to persons with benchmark disabilities.

630 out of 12461 seats have also been earmarked for PwDs in JEE (Advanced), 2019. 259 students with disabilities were studying in the IIMs in February, 2019.

(d) & (e): The UGC has issued instructions to all the Universities, from time to time, to fill up the quota of disabled students. The UGC has also circulated a copy of the RPwD Act, 2016 for compliance in Universities and affiliated colleges.

(f): The persons with Disabilities (Equal Opportunity Protection of Rights and Full Participation) Act, 1995 has been repealed through enactment of the RPwD Act, 2016.

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